

1	2	3	4
14.	11 KV Nata-Bariya Transmission line.	January, 1996	Under process.
15.	11 KV Lutia-Dariagondi and Gopangi transmission line.	January, 1996	Under process.
16.	11 KV Masurghughri-Janjola transmission line.	January, 1996	Under process.

**B. Proposals pending for environmental clearance :**

1.	2x500 MW TPP at Korba Distt. Bilaspur of M/s Daewoo Power Ltd.	June, 1995	Under process.
2.	125 MW DGPP at Barsingpur of Global Boards Ltd.	August, 1995	Under process.
3.	2x250 MW Coal Based TPP at Bhilai by L&T Ltd. & SAIL.	August, 1995	Under process.
4.	Bina TPS (1000 MW) by M/s Bina Supply Co. Ltd.	August, 1995	Under process.
5.	120 MW Diesel Power project at Pithampurkheda near Indore by M/s.Shapoorji Pallonji Power Co.	November, 1995	Under process.
6.	Baraduar Dolomite Mine M/s SAIL.	September, 1994	Under process.
7.	Nighai Opencast (Exp) M/s NCL.	October, 1994	Under process.
8.	Anadand & Kewai Project, M/s SECL.	March, 1995	Under final stage of examination.
9.	Rajnagar Opencast M/s SECL.	May, 1995	Under process.
10.	Coke oven plant for Nagpur Alloy Casting Ltd., steel project at Siltara in Audyogik Vikas Kendra, Distt. Raipur of M/s Nagpur Alloy Castings Ltd.	January, 1996	Under process.

**Contract System in FCI**

41. SHRI HARI KEWAL PRASAD : Will the Minister of FOOD be pleased to state :

(a) whether any permanent arrangement has been made for allotment of work under the contract system in Food Corporation of India;

(b) if so, the details thereof; and

(c) the amount spent on various contracts by the Food Corporation of India during 1992-93, 1993-94 and 1994-95 State-wise ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b) .The handling and transport contractors are appointed through open tender enquiry for which advertisement are issued/published in leading national/local newspapers. While awarding the contracts past experience, business Competency and financial soundness of the tenderer are *inter-alia* taken into account. .

(c) Requisite details are given in the Statement attached.

**STATEMENT**

*State/Region-wise and Year-wise details of expenditure incurred for the work done on contract*

(Rs. in lakhs)

S.No.	Name of the Region	1992-93	1993-94	1994-95
1.	Bihar	329.44	358.13	516.86
2.	Orissa	395.07	425.83	682.77
3.	West Bengal	535.96	735.86	991.74

1	2	3	4	5
4.	P.O. Calcutta	369.32	567.05	873.01
5.	Assam	282.69	716.73	462.38
6.	N.E.F.	1182.24	1312.47	767.56
7.	Delhi	60.89	112.98	102.49
8.	Haryana	1799.50	2739.78	3759.49
9.	Himachal Pradesh	17.88	17.09	29.97
10.	Punjab	7136.71	8014.89	7757.85
11.	Rajasthan	664.55	784.62	786.96
12.	Uttar Pradesh	910.98	1360.13	1092.93
13.	Andhra Pradesh	1164.71	1939.95	2319.16
14.	Kerala	1071.16	1119.06	972.24
15.	Karnataka	1192.75	963.17	1432.12
16.	Tamil Nadu	434.65	734.11	1214.43
17.	P.O. Madras	92.37	80.32	54.32
18.	Gujarat	452.24	640.21	384.93
19.	Maharashtra	709.01	945.57	790.71
20.	Madhya Pradesh	1510.19	1388.06	1426.42
21.	P.O. Kandla	62.41	45.38	45.56
22.	Jammu & Kashmir	664.00	774.56	795.59
23.	P.O. Vizag	21.70	7.43	1.60
Total		21060.42	25783.38	27261.09